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Title: The Minister of Heavy Industries and Public Enterprises laid the statement regarding status of implementation of the recommendations contained in the 228th Report of the Standing Committee on Industry on 'Revival and Restructuring of Cement Corporation of India Ltd. (CCI)', pertaining to the Ministry of Heavy Industries and Public Enterprises.

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): I beg to lay on the Table of the House a Statement attached herewith, on the Status of implementation of the recommendations contained in 228th Report of the DRPSC on Action Taken Note on the 219th Report of the Committee on Revival and Restructuring of Cement Corporation of India Limited, (CCI), in pursuance of the directions issued by the hon. Speaker, Lok Sabha Bulletin – Part II dated September 1, 2004.

Action has been completed/initiated in respect of the various recommendations. The Action Taken Notes giving details of the action taken against each of the recommendations have already been submitted to the Committee on 16.7.2012 and 24.7.2012.

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...(Interruptions)